

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 308**  
**(IB)-1028(ND)2018**  
**New IA- 1876/2024**

**IN THE MATTER OF:**

**M/s. ESSPEE Hitech Pvt. Ltd.**

...

**Appellant/Petitioner**

**Versus**

**M/s. Ablaze Info Solutions Pvt. Ltd.**

...

**Respondent**

**Under Section: 9 of IBC (Liq)**

**Order delivered on 06.05.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Appellant :**

**For the Respondent :**

**For the Liq. : Adv. Mansij Arya**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 07.05.2024

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**